

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: RASHMI YARNS LIMITED Date of Commencement of Liquidation: 11-09-2023; List of Stakeholders as on Date: 25-11-2023; Name of IP: Mr. Ganesh Venkata Siva Rama Krishna Remani; Process Number: 1; Last 5 digitof registration number: 12176

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	627689772	1	627689772				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	4	281025920	3	94758520		186204883	62517	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	11821318	4	9486012		2335306		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	18141220	2	18141220				Annexure 9
Total		11	938678230	10	750075524	0	188540189	62517	